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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 34/BB/ 2017	-	For hearing	Rule-6(1) of I&B	Greenply Industries Ltd. Vs Nitesh Housing Developers Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	<i>H.R.Chandrashekar</i> Applicant - (7886395065)		<i>S</i>
	<i>Gnanavi Bopaiyah</i> 9611287027	RESPONDENT	<i>Gnanavi</i>

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Petitioner filed memo along with acknowledgement stating that, Corporate Debtor paid the amount of Rs 9,79,791/- (Rupees Nine Lakh Seventy Nine Thousand Seven Hundred and Ninety One Only) by way of D.D, for which the Respondent has also acknowledged. Therefore, he prayed for withdrawal of the petition, in view of the settlement. Memo is recorded, permission is granted to withdraw the main petition following settlement of the claim. Petition is dismissed as withdrawn vide separate order.

[Signature]
Member (T) *[Signature]*
Member (J)